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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017
M.A. No. 533/2017,
487/2017 & 480/2017

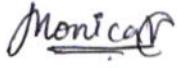
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.
V/s.
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Nisali Chopra i/b Junnarkar & Associates	For financial Creditor	
2.	Ms. Chaitrika Patki i/b Vidhii Partners	For Vidhii Partners (Operational Creditor)	
3.	Adv. Monica Varma i/b Ajay Law Associates	For IRP.	
4.	Mr. Shrey Sangani i/b ██████████ JJ Associates	For MPCPL (Operational Creditor)	

ORDER

MA 533/2017, 487/2017 & 480/2017 in CP No.69/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)